

HIGH COURT OF JUDICATURE AT ALLAHABAD,LUCKNOW

ADDITIONAL/UNLISTED LIST-1

17/04/2026

(Court No.14)

HON'BLE JUSTICE SUBHASH VIDYARTHI

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
			For Order	
3106.	DF-PH BAIL/2140/2026	ANIL KUMAR TIWARI Vs CENTRAL BUREAU OF INVESTIGATION LKO.	PRANJAL KRISHNA SUHAIB ASHRAF	AAKASH PRASAD
3107.	DF-PH NA528/673/2026	S. VIGNESH SHISHIR Vs SRI RAHUL GANDHI AND 3 OTHERS	IN PERSON	A.S.G.I. G.A.